## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.50/ 2017	-	For hearing	244(1)	M. Krishna @ Mari-shamappa

SL. NAME (IN CAPITAL) NO.

& PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

AADARTAIERE COMO MISNERSYSCONTROLS Sundertoner 21/02/2018

AAPARTNERS CONSULTINGULAP ADVOCATE.

## ORDER

Petitioner is present in person. Again he requested for adjournment on the ground that, his Counsel/PCS is unable to attend the Tribunal today. PCS for Respondent is present. List it on 19/03/2018.

Member (T)

Member (J)